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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose		Section	Name of the Parties
No.					M/s. / Mr.
CP(CAA)	-	Hearing		230/232	M/s Navya Biologicals Pvt.Ltd.
NO.6 / BB/17		(non		•	~
		appea-			
		rance	of		
		counsel	of		
		ROC			

SL.	NAME (IN CAPITAL)
NO.	& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

22. NYONIL KURIAKOE. Petitione 9886951060 - aug

2. Nasanot Kumor por olo of

ORDER

Counsel for petitioner is present. Assistant from OL office is present and requested time for filing report. No representation for ROC and RD. Await notice from ROC and RD. Fresh notice to be served to ROC and RD by collecting from the Registry. List it on 13/9/17.

MEMBER(J)

MEMBER(T)